

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5321  
ANSWERED ON:23.04.2001  
INADEQUATE AIR SERVICES ON VARIOUS SECTORS  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether a large number of complaints for inadequate air services on different sectors of the country have been received by the Government during the last three years;
- (b) if so, the details thereof, State and Territory-wise;
- (c) whether the Government have taken any action on these complaints; and
- (d) if so, the details thereof sector-wise?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b): Requests from the local people, representatives of people and local bodies/fora for airlinking particular places/augment air services and introduction of air services have been received from time to time.

(c) and (d): The representations are passed on to the airline operators. Airlines operators are free to provide/augment air services to specific places/sectors depending upon traffic demand and commercial viability subject of course to compliance with the Route Dispersal Guidelines which provide for certain minimum operations in specific category of routes.